

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 148
(IB)-1126(PB)/2019

IN THE MATTER OF:

M/s. P-Net Solutions Ltd.

.... Applicant/petitioner

v.

Bigmoon Buildcon Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 23.09.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Mr. Davesh Bhatia, Adv.

For the Respondent

Mr. Abhay Kaushik, Adv.

ORDER

Ld. Counsel for the corporate debtor states that the corporate debtor is endeavoring to settle the matter.

List for further consideration on 15.10.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)

23.09.2019
Ritu Sharma